### GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

\*\*

New Delhi, <u>dated the 28th April. 2000</u> 8 Vaisakha, 1922 (SAKA)

<u>NOTIFICATION</u> No. 36/ 2000 - CENTRAL EXCISE (N.T.), dated 28-4-2000.

In exercise of the powers conferred by sub-rule (4) of rule 57AE of the Central Excise Rules, 1944, the Central Government hereby prescribes the form of monthly return as given in the annexure.

(Prashant Kumar Sinha) Under Secretary to the Government of India

F.No.B-4/8/2000-TRU

# **ANNEXURE**

# PERFORMA FOR MONTHLY RETURN UNDER 57AE OF THE CENTRAL EXCISE RULES, 1944

#### **INPUTS**

SI. No	Type of docu ment 1	and date of	Name of the supplier		ECC No of the supplier	Date on which inputs received			For the main item in the document <sup>4</sup>
CEN VAT	SED	AED (TTA)	AED (GSI)	Addl. Duty			Sub- heading	Qty.	

#### **CAPITAL GOODS**

SI. No.		nd ate	Name of the supplier		Date on which captial goods received		D otano or	For the main item in the document <sup>4</sup>
CEN VAT	SED	ED TA)	AED (GSI)	Addl. Duty		Sub- heading	Qty.	

1. Indicate whether invoice, Bill of Entry or any other document

2. Indicate whether manufacturer, first stage dealer, second stage dealer or importer

3. indicate full value of the goods covered by the document

4. Give details with respect to the item with maximum duty covered by the invoice

# ABSTRACT

#### A. INPUT CREDIT

	 CREDIT TAKEN DURING THE MONTH	CREDIT UTILIZED DURING THE MONTH	CLOSING BALANCE
CENVAT			
SED			
AED (TTA)			
AED (GSI)			
ADDL. DUTY			

OTHER (pl.		
specify)		

# **B. CAPITAL GOODS CREDIT**

	 CREDIT TAKEN DURING THE MONTH	CLOSING BALANCE
CENVAT		
SED		
AED (TTA)		
AED (GSI)		
ADDL. DUTY		
OTHER (pl.		
specify)		

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